

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2425
TO BE ANSWERED ON THE 6TH AUGUST, 2024

DISBURSAL OF PADDY PROCUREMENT PRICE

2425. SHRI KODIKUNNIL SURESH :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of issues such as delay and non payment of disbursement of the paddy procurement price in the State of Kerala including kuttanad and other prime paddy producing regions in the state;
- (b) if so, whether the Union Government has allocated its share of paddy procurement price for the state of Kerala and if so, the details thereof;
- (c) whether there has been any delay in the disbursement of the share of allocation of the Government towards paddy procurement price in the said state and if so, the details for the last three years, year-wise;
- (d) the details of the share of paddy procurement price for the said State during the last three seasons;
- (e) whether the Government is intending to address issues in paddy procurement price disbursement as post-harvest credit on production of the Paddy Receipt Sheet (PRS); and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c) : Kerala is a Decentralized Procurement (DCP) State wherein procurement operations are carried out by the State Government and its agencies. The responsibility of direct payment of Minimum Support Price (MSP) to the farmers rests with the State Government. The expenditure (including MSP and other incidental) incurred by the State Government of Kerala on distribution of food grains to the beneficiaries of various Central Schemes is reimbursed by Government of India.

Government of India releases food subsidy based on the quarterly food subsidy claim submitted by State Government for the distribution of food grains under various Central Scheme, including Antyodaya Anna Yojana (AAY), Priority Household (PHH),

Wheat Based Nutrition Programme (WBNP), Pradhan Mantri Poshan Shakti Nirman- PM-POSHAN [erstwhile Mid Day Meal (MDM) Scheme] etc. The details of funds released to the State Government of Kerala towards food subsidy during last three years and current year are as under:

Year	Subsidy (Rs.in Crores)
2021-22	1777.86
2022-23	1544.89
2023-24	1151.85
2024-25 (As on 30.06.2024	366.60

(d): As per the information received from Government of Kerala, the State Incentive Bonus for procurement of paddy during last three seasons are as under:

Year	State Incentive Bonus/kg (In Rs.)
2021-22	8.6
2022-23	7.8
2023-24	6.37

(e) & (f) : As Kerala is DCP State, the responsibility of payment to the farmers is with the State Government. Necessary directions have been issued by Government of India to the State Government of Kerala for making the payment of MSP to farmers preferably within 48 Hours from the issue of procurement receipt and not more than 7 days in any case.

The State Government has informed that an amount of Rs.1577.22 crore has been disbursed to the consortium banks for payment towards farmers as Paddy Receipt Sheet (PRS) loan and the total payment made to 1,65,383 farmers is Rs.1345.72 crore.
